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Irrigation.

Name of the Name of the post Ministry 1. Deptt. of Revenue & Staff Car Drivers Banking (Central Board of Excise & Customs) 2. Depti. of Science & Technology (Zoolo-Insect Setters gical Survey of India) 3. Department Sweepers/Farash

(c) According to the orders issued in this behalf, certain criteria have to be fulfilled for eligibility of any grade for introduction of a Selection Grade. The Ministries/De-pariments are to examine the eligibility of each grade with reference to be prescribed criteria and also determine the pay scale for the Selection Grade, according to the prescribed norms, in consultation with the Ministry of Finance. The number of Group 'C & Group 'D' cadres under the Government of India is fairly large. spread all over the country, in various offices. The eligibility of each cadre for selection grade will have to be examined with reference to the prescribed criteria, namely, the promotion prospects, source of recruitment etc. and this takes time.

Development of Internal Tourism

*329. SHRI KHURSHED ALAM KHAN:

> SHRI YOGENDA MAKWANA SHRI HARISINH BHAGUBAVA MAHIDA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Government have decided to put less emphasis on international tourism;
- (b) whether the stress on international tourism has had any adverse effect on internal tourism in the past; and
- (c) if not, what are the reasons for the change in the policy in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b) No, Sir.

to Questions

(c) Does not arise.

Disappearance of files relating to Loans to M/s. Maruti Ltd. from the Central Bank of India

*330. SHRI BHOLA PRASAD : SHRI SANAT KUMAR RAHA:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

- (a) whether it is a fact that the files relating to the working capital and other loans given to M/s. Maruti Limited were found missing from the local office of the Central Bank of India in Calcutta;
- (b) whether any investigation has been conducted into the matter; and
- (c) if so, what are the details thereof and what action Government have taken against the officials found responsible ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI K. M. PATEL): (a) to (c) A statement is laid on the Table of the House.

Statement

DISAPPEARANCE OF FILES RELAT-ING TO LOANS TO M/S. RUTI LTD. FROM THE CENTRAL BANK OF INDIA

Central Bank of India has reported that one File containing correspondence and other papers concerning the account of Maruti Limited covering the period from December, 1971 to January 1974 is missing from the bank's Regional Office at New Delhi. The bank has informed that this loss was detected by the Regional Office in May 1974 but was reported to the bank's Central Office only in May, 1977. The bank has further reported that since almost all proposals and transactions were referred to or sanctioned and reported by its Regional Office, Delhi to its Central Office, Bombay, copies of most of the